

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2016

DATE OF HEARING 01.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2504118/07	Opp. No. AMD-834888	M/s. Aqua Pump Industries & Aqua Engineering, Coimbatore / M/s. C. Daniel & Gladys, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2248768/24	Opp. No. AMD-817114	M/s. Pramanik Clothing Pvt. Ltd., Mumbai / M/s. Parkar & Parkar, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2119091/31	Opp. No. AMD-818171	M/s. Saurashtra Trading Company, Rajkot	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2688897/05	Opp. No. AMD-840343	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 06.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2020996/35	Opp. No. AMD-813891	M/s. Krishna & Saurashtri, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2031191/35	Opp. No. AMD-808461	M/s. Prakash Agricultural Industries, Agra / Mr. P. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	2451456/05	Opp. No. AMD-815774	M/s. PMVN Healthcare Pvt. Ltd., New Delhi / M/s. Loyal Registration Services, Noida	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2009915/29	Opp. No. AMD-798233	Mr. Dinesh Garg, Agra / Mr. P. K. Arora, Agra	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 08.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2215536/19	Opp. No. AMD-835142	M/s. Uniply Industries Limited, Kancheepuram / M/s. Delta Legal Service, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2370499/05	Opp. No. AMD-829367	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 15.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2469456/10	Opp. No. AMD-835242	M/s. Anand & Anand, Chennai V/s M/s. Sahajanand Laser Technology Limited, Ahmedabad / M/s. Nanavati Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06 & TM-16
2.	2200211/30	Opp. No. AMD-817343	Shri Saduru Sales Corporation, Kheda / M/s. Raval & co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

3.	2330828/99	Opp. No. AMD-833805	M/s. Khurana & Khurana, Noida	02.15 p. m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2118168/17	Opp. No. AMD-819299	M/s. Royal Hardware Mart, Banglore / M/s. Holla Associates, Banglore	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 20.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2241460/05	Opp. No. AMD-802066	M/s. Ushodaya Enterprises Pvt. Ltd., Hyderabad / G. V. S. Jagannadha Rao, Advocate, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1985340/16	Opp. No. AMD-801239	M/s. Pratiyogita Darpan, Agra / Mr. P. K. Arora Advocate, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2547034/25	Opp. No. AMD-837367	M/s. K. Manishkumar & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2547034/25	Opp. No. AMD-839521	M/s. K. Manishkumar & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	2547033/24	Opp. No. AMD-837368	M/s. K. Manishkumar & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 22.12.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2475256/05	Opp. No. AMD-843761	M/s. Neon Laboratories Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1369896/05	Opp. No. AMD-710898	M/s. Anand & Anand, New Dehli	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2657170/02	Opp. No. AMD-835129	M/s. Ardor International Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 27.12.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2120457/05	Opp. No. AMD-794037	M/s. VHB Life Sciences Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1281254/03	Opp. No. AMD-243691	Sharad Jain & Anurag Jain, Varanasi / Mr. Rakesh Kumar Singh Advocate, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2509868/34	Opp. No. AMD-839355	M/s. P.P. Tobacco Company, Pune / M/s. W. S. Kane & Co., Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 29.12.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1735841/06	Opp. No. AMD-761870	M/s. New India Engineering Works, Jaipur / M/s. Trade Mark Registration Services, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2054561/05	Opp. No. AMD-815564	M/s. Indoco Remedies Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
